

num was achieved. The growth rate of gross domestic product is expected to be around 5 per cent per annum on an average over the Seventh Plan period.

(c) No, Sir. Our policy towards foreign investment would continue to be selective.

(d) The exact amount of foreign investment and its contribution to growth during the Eighth Plan has not yet been assessed.

[English]

Pak Plan to Create Disturbances in J&K

1537. SHRI T. BASHEER:
SHRI SRIBALLAV PANIGRAHI:
SHRI S.D. SINGH:
SHRI MOHAN BHAI PATEL:
SHRI M.V. CHANDRA-
SEKHARA MURTHY:
SHRI V. SREENIVASA PRASAD:
SHRI NARSING SURYA-
WANSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of Pakistan's plan to create disturbances in Jammu and Kashmir through Pakistan trained and armed infiltrators;

(b) whether the matter has been brought to the notice of the Pakistan Government;

(c) if so, the reaction of the Pakistan Government thereto; and

(d) the measures taken by Government to check infiltration and the activities of subversive and communal forces creating disturbances in the border state?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): (a) Government are aware of Pakistan's involvement in giving training to Kashmiri youth inside Pakistan Occupied Kashmir and other areas of Pakistan. The design was to create disorder and destabilisation in the region.

(b) Yes, Sir.

(c) Pakistan Government have denied their involvement.

(d) The State Administration has been taking action against infiltrators and saboteurs. The Central Government have been keeping a close watch on the situation prevailing in the State and assisting the State Government as and when necessary.

Spraying of Pesticide by Vayudoot

1538. SHRI HARIHAR SOREN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are utilising Vayudoot services for spraying pesticides and aerial seeding, etc.;

(b) if so, the States which have utilised Vayudoot services during 1987-88; and

(c) the amount spent by the States on Vayudoot operations for serial seeding and spraying of insecticides and pesticide?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c). During 1987-88 Vayudoot services were utilised by Rajasthan, Madhya Pradesh, Uttar Pradesh, Kerala and Haryana and the amount spent was—

Animal Seeding: Rs. 17,32,528/-

Aerial spraying: Rs. 26,75,395/-

Incidence of Robberies and Dacoities in Delhi

1539. SHRI SHANTI LAL PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of dacoities and robberies reported in Delhi during the last one year; and

(b) the steps taken to check such crimes in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) 31 cases of dacoities and 368 cases of robberies have been reported during 1987 and 1988 (31.10.1988).

(b) Each Police Station has been divided into divisions and responsibility has been fixed on Division Officers. PCR vans and Motor Cycle patrolling has been increased. Frequent raids are conducted at hideouts of criminals. Police presence has been increased at vulnerable places. Pickets have been posted at strategic points and intelligence system has been strengthened.

Software Conference

1540. SHRI SHANTILAL PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether the Association of Indian professionals are seeking to promote Indian software capabilities and facilities among leading companies in U.S.;

(b) if so, whether any conference in this regard has been held in India; and

(c) if so, the decisions taken in the Conference?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) to (c). No, Sir. However, the Department of Electronics and the Indian Embassy in U.S.A. are holding 'Software India 1988' conference in two places in U.S.A., the first one at San Jose on 21st and 22nd November, 1988 and the second one at Boston on 28th and 29th November, 1988 in which a number of Indian Software companies are participating.

Incentives for Investment in Tourism Projects

1541. SHRIMATI JAYANTI PATNAIK:
DR. CHANDRA SHEKHAR
TRIPATHI:
SHRI K. PRADHANI:
SHRI G.S. BASAVARAJU:
SHRI H.B. PATIL:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have announced new policy/incentives for investment in tourism projects and hotels;

(b) whether a number of foreign hoteliers have sent feelers for setting up hotels in response to these incentives;

(c) if so, the details of the policy/ incentives and proposals received and

(d) to what extent it would be beneficial to the tourism industry and the estimated foreign exchange likely to be earned?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) to (d) Foreign hoteliers are not permitted to set up hotels in India on their own but in collaboration with Indian parties.

The major incentives announced for the tourism industry are the benefits of Section 80 HHC and 80CD of the Income Tax Act. Additionally, the rate of interest subsidy for one to three star hotels has been increased from 1% to 3% and financial Institutions Scheme of interest rebate linked to foreign exchange earnings has been extended to hotels. These incentives are expected to substantially increase the foreign exchange earnings of the country.

[*Translation*]

Financial Assistance to Rajasthan

1542. SHRI SHANTI DHARIWAL: Will the Minister of PLANNING be pleased to state: